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C.A.No. 2935 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
ITEM NO. 124 & 133 COURT NO. 6 SECTION XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2935/2000

Anis Parvez & Ors. .. Appellant (s)

Vs.

Dir.General, C.S.I.R. & Ors. .. Respondent(s)
(With appln. for directions)

With I.A. Nos. 2-3 In SLP(C) 18382/1999
(Appln. for revival of SLP and c/delay)

DATE : 11.12.2001 : This/These matter (s) was/were
mentioned today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS.JUSTICE RUMA PAL

For Appellant (s)/ : Mr. V.K. Rao, Adv. for
Petitioner (s) Ms. Madhu Sikri, Adv.

For Respondent (s) : Mrs. Santosh Singh, Adv.
(Mentioned By)

UPON being mentioned the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
.SP2

Call after one week.

.SP1

Charanjit

[Om Prakash]
Court Master